

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1277
ANSWERED ON:29.07.2003
SURRENDERING OF FLATS BY DDA ALLOTTEES
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the allottees of a DDA flats in Dwarka and Rohini are surrendering their allotments;
- (b) if so, the facts thereof;
- (c) the reasons therefor;
- (d) whether the allottees are finding better flats in Group Housing Societies (CGH) in the same location;
- (e) if so, the details in this regard and the reasons therefor; and
- (f) the corrective measure taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a)&(b): DDA has reported that the allotment of flats in Rohini has not yet been made. Rohini HIG Housing Scheme, 2003 has been closed on 15.7.2003 and draw for allotment of flats is scheduled for August 2003. In Dwarka, out of 940 HIG category flats allotted on 12.3.2003, 551 flats have been surrendered by the allottees.

(c)to(f): Free market conditions in housing sectors have resulted in providing more options to the allottees which may be one of the reasons for surrender of flats. DDA takes into account various options to meet the housing demands in the market, which is no longer seller driven.